

ITEM NO.501

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 377/2007

C.B.I.

Appellant(s)

VERSUS

DR. R.R. KISHORE

Respondent(s)

([PART-HEARD BY : HON.SANJAY KISHAN KAUL, HON.SANJIV KHANNA, HON.ABHAY S.OKA, HON.VIKRAM NATH AND HON.J.K.MAHESHWARI, JJ.]
[TO GO BEFORE FIVE HON'BLE JUDGES]

IA NO. 26923/2010- DIRECTIONS

WITH

SLP(Cr1) No. 4364/2011 (II-A)

IA No. 15637/2014 - APPLICATION FOR DIRECTIONS

IA No. 11085/2011 - STAY APPLICATION)

Date : 02-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s)	Mr. Tushar Mehta, S.G.
In Cr1.A.377/2007	Mr. S.V. Raju, ASG
& rr.-1 In SLP	Mr. Ankur Talwar, Adv.
(Cr1.) 4364/2011	Mr. Rajat Nair, Adv.
	Mr. Ashutosh Ghade, Adv.
	Ms. Sairica S. Raju, Adv.
	Mr. Annam Venkatesh, Adv.
	Mr. Kanu Agrawal, Adv.
	Mr. Shreeyash U. Lalit, Adv.
	Mr. Nakul Chengappa K.K., Adv.
	Mr. Shantnu Sharma, Adv.
	Mr. Madhav Sinhal, Adv.
	Mr. Pratyush Srivastava, Adv.
	Mr. Bhuvan Kapoor, Adv.
	Mr. A.K. Sharma, AOR

For Petitioner(s)	Mr. Arvind Datar, Sr. Adv.
In SLP(Cr1.)4364/11	Mr. Amit Desai, Sr. Adv.
	Mr.Arunabh Chowdhary, Sr. Adv.
	Mr. Ankur Chawla, Adv.

Mr. Bhanoo Sood, Adv.
Mr. Aamir Khan, Adv.
Mr. Shivam Tandon, Adv.
Mr. Rahul Unni Krishnan, Adv.
Mr. Pranav Deish, Adv.
Mr. Arush Matlotia, Adv.
Mr. Sarvesh Singh Baghel, Adv.
Ms. Kalyani Lal, Adv.
Mr. Jayant Mohan, Adv.
Mr. Mohit Gupta, Adv.
Mr. Karan Kumar Gogna, Adv.
Mr. Akshay Sahni, Adv.
Ms. Pallavi Langar, Adv.
Ms. Prerna Mahajan, Adv.
Mr. Ashish Jha, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. Ashutosh Kumar Sharma, Adv.
Ms. Harsh Lata, Adv.
Mr. Rahul Pratap, AOR

For Respondent(s) Dr. R.R. Kishore, In Person
In CrI.A. 377/2007

UPON hearing the counsel the Court made the following
O R D E R

Heard learned Solicitor General for one hour and twenty five minutes, Mr. S.V. Raju, learned Additional Solicitor General for forty minutes, Mr. Amit Desai, learned senior counsel for fifteen minutes followed by Mr. Arvind P Datar, learned senior counsel and Dr. R.R. Kishore, In person for ten minutes each.

Arguments concluded.

Judgment reserved.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

[ASHA SUNDRIYAL]
ASTT. REGISTRAR-cum-PS

[RASHMI DHYANI PANT]
COURT MASTER